

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 68(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016

NAME OF THE COMPANY: **Mr. Jasmeet Singh Bhandari & ors.**  
**vs.**  
**M/s. Bhandari Builders Pvt. Ltd. & Ors.**

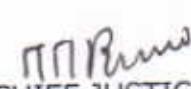
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR KRISHNENDU DASMA, ADVOCATE		FOR RESP. NO. 9, 11	
2.	MR. DIGGARJ PATHAK, ADVOCATE		FOR RESPONDENT NO. 10	
3.	MS. SHNEETA SHARMA, ADVOCATE			

**Order**

Ld. Counsel for the parties have pointed out that they have gone through the  
Report of the Ld. Administrator appointed by the erstwhile C.L.B. vide order dated  
15.12.2015 and seek some time to address arguments.

List for arguments on 27.7.2016 at 10.30 a.m.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated :14<sup>th</sup> July, 2016  
(P.K. SUD)